

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 13(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: Sh. Rajeev Behl
Vs.
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

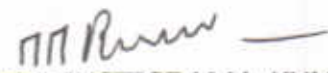
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jayant Mehta Adv.		Respondent No.1, 2 & 4	J Mehta
2.	Diggaj Pattnaik, Adv.			
2.	R. R. Gupta Adv.		Petitioner	
3.	Kinsh Goshwami Adv.			
4.				

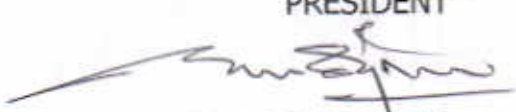
ORDER

Learned counsel for the parties have pointed out that pleadings in the main Company Petition are complete. However reply to CA No. 152/C1/2016 has been filed by the Respondent R-1 only yesterday. Accordingly learned counsel for the applicant petitioner prays for some

P.T.O.

time to file a rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite. List on 31st August alongwith CP No. 55/ND2016 and other of CP No. 118/ND/2012


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

10.08.2016
(A.K. Arora)